

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A. / MA / RA / CP NO. 1536 OF 20 05

Applicant/s Awadh Narain Respds. W.T

Advocate for Applicant/s Dinesh Pathak Advocate for Respondent/s Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p>O.A. NO.1536/05 20.11.2012. Hon'ble Mr. Sanjeev Kaushik, JM Hon'ble Mr. Shashi Prakash, AM Shri Dinesh Pathak counsel for the applicant. Present Misc. Application NO.3929/12 has been filed for seeking correction in the order dated 21.10.2011. Issue notice. Shri Ashish Kumar holding brief of Shri Anil Kumar counsel for the respondents accepts notice on behalf of the respondents. Considering the averments made in the application supported by affidavit and after going through the record, we feel that the date of retirement of the applicant has wrongly been typed as 30.6.2006 instead of 30.6.2002 and also the date of letter issued by the respondent NO. 4 at page 3 has been wrongly recorded as 16.09.2005 instead of 15.9.2005 and date of impugned order has wrongly been recorded as 8.5.2011 in place of 8.5.2005. Considering the above submission as a typographical mistake, we allow Misc. Application and corrected the order as stated above. In terms of above, Misc. Application NO. 3929/12 stands disposed. Corrected certified copy of the order is issued to the counsel for the parties.</p> <p>✓</p> <p><i>SM</i> A.M</p> <p><i>JM</i> J.M</p> <p>Manish/-</p>	

Contd. On Sheet No. ____